

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Criminal Appeal No(s). 961/2017

DINESH PRATAP SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 05-01-2018 This appeal was called on for hearing today.

For Appellant(s) Mr.Sidhant Krishan Singh,Adv.
Ms. Liz Mathew, AOR

For Respondent(s) Mr.Nishant Bishnoi,Adv.
Mr. Saurabh Ajay Gupta, AOR

Ms. Pragati Neekhara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the parties shall be at liberty to file the additional documents, if any, within a period of four weeks. List the matter before the Hon'ble Court as per rules after expiry of four weeks.

SANJAY PARIHAR
Registrar

SB